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M.J.Patra Vrs. UOI

Admission Sl. No. 5

O.A. No. 998 of 2013

Order dated: 21.02.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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On the prayer made by Mr. S.Bahadur, Ld. Counsel appearing for the applicant, he is allowed to withdraw this O.A. to file a better application. He may do so within a period of two weeks.

This O.A. is, accordingly, disposed of being withdrawn.

Mr. T. Rath, Ld. Standing Counsel for the Railways, is

present.

MEMBER(Admn.)

RK

MEMBER(Judl.)